

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **08.12.2022** (THURSDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank &3 Ors.	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana- R1
WITH				
2	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 &742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1
3	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
WITH				
4	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasan Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr. Rajiv S Roy	Mr. Mohammed Farook
7	Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021	Shibu Job Cheeran Vs Ashok Velamur Seshadri Liquidator of Archana Motors	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. S Sathiyarayanan Ms. D Pavithra

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 139/2022 & I.A.No.324,325/2022	G Balasubramaniam Vs Indian Overseas Bank & Anr	Dr. KS Ravichandran	Mr. ML Ganesh Mr.AG Sathyanarayana – R2
9	Comp App (AT) (CH) (Ins) 18/2022 & IA No. 36 & 74/2022	Dr. C. Bharath Chandran Vs Sabine Hospital & Research Centre Pvt Ltd & 4 Ors	Mr. Avinash Pandey	M/s Ramalingam & Associates- R1 Mr. Raju PK- R2 Mr. Vinod PV- R5
10	Comp App (AT) (CH) (Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	Mr. MS Vishwanathan	Ms. Akshita D
11	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	
12	Comp App (AT) (CH) (Ins) No. 209/2021 & IA No. 419/2021	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin WITH	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
13	Comp App (AT) (CH) (Ins) No. 210/2021 & IA No. 420/2021	Panyam Cements and Mineral Industries Limited Vs Mr Bhrugesh Ramachandra Amin, RP Panyam Cements and Minerals Industries Limited & 2 Ors	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2

14	Comp App (AT) (CH) (Ins) No. 273/2022 & IA No 586 & 657/2022	Vishnuvallabh Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
15	Comp App (AT) (CH) (Ins) No. 195/2021 & IA No. 394/2021	Upender Kumar Agarwal Vs. State Bank of India	Mr. S. Rajagopalan	Mr. Vipin Warriar - R1 Mr. Amir Bavanai- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian-R2 Mr. AS. Aravind-R2
17	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian-R2 Mr. AS. Aravind-R2
18	Comp App (AT) (CH) (Ins) No. 197/2021 & IA No. 399,400 & 543/2021 & 807/2022	Artur Vlatimirovich Nikitin Vs Pegasus Asset Recovery P Ltd	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
19	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52Ors Vs Shri Rajendran, Resolution Professional & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
20	Comp App (AT) (CH) (Ins) No.35/2021 & IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam Interim Resolution Professional of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr. Avinash Krishnan Ravi- R1 Mr. Gowrishankar Mishra PCS – R2
21	Comp App (AT) (CH) (Ins) No.32/2021 & IA No. 75,74/2021 & 111/2022	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam & Anr	Mr. Deepak Narayanan	Mr. T Ravichandran- R1 Mr. M L Ganesh- R2

22	Comp App (AT) (CH) (Ins) No.37/2021 & IA No. 86, 87 & 611/2021	Employees Provident Fund Organization Vs. Mr. Bhruvish Amin & 2 Ors.	Mr. MS Viswanathan Mr. M Krishna Dath	Mr. Anant Merathia- R1 Mr. Y. Suryanarayana- R2 Ms. Simran Srinivasan- R3
23	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. Anil Kumar	Mr.B Dhanaraj- R5 Mr. S Chidambaram- R13

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500